

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/122/(IB)/2017  
NAME OF THE PETITIONER(S) : MULTI SERVE ROLLS LTD  
NAME OF THE RESPONDENT(S) : SRI PADMABALAJI STEELS PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

*[Handwritten signature]*

*counsel for petitioner*

ORDER

Counsel representing both the parties are present. Both the counsel submitted that there is a chance of settlement between the parties. Counsel for respondent stated that he has not received the typeset. Counsel for petitioner is directed to furnish the same to the respondent. Time extended at request of both the counsel for their submissions. Put up on 04.08.2017 at 10.30 A.M.

*[Handwritten signature]*  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)